Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--1330- JK (LD) of 2024 DATED:- 25 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 25- 01 - 2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K

- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Secretary to Government, Revenue Department.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.1330 -JK(LD) of 2024 dated 25.01.2024

S No.	Title of the Case	OIC
1	WPC 33, 75, 76 2024 Mst. Rahti	Gulzar Ahmad Bhat
	and Ors UT of J&K and Ors.	(Adc) Anantnag 8082826695
2	WPC 3496/2023Mst. Shamshada	Umar Gulzar (Tehsildar
	Banoo UT of J&K and Ors.	Anantnag)
3	WPC 3466/2023 Maqsood Ahmad	Syeed Fakhruddin Hamid
	Dar and Anr UT of J&K and Ors.	(Dc Anantnag)
4	WPC3225/2023 Ghulam Rasool	Muneer Hussan (Tehsildar
	Mir UT of J&K and Ors.	Mattan)
5	WPC 3467/ 2023 Mehmooda Mir	Syeed Fakhruddin Hamid
	UT of J&K and Ors.	(Dc Anantnag)
6	WPC 593/ 2023 Bashir Ahmad	Syeed Fakhruddin Hamid
	Teeli UT of J&K and Ors.	(Dc Anantnag)

Regsoft